

E. No.177/19
New No.812/19
29.07.2020

File was not taken up on 24.03.2020 in view of the order bearing no. 7657-89/E-1/Estt./DHC dated 23.03.2020 passed by the Hon'ble High Court of Delhi and the matter was adjourned to 29.07.2020.

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 05.12.2020.

SHIRISH
AGGARWAL

Digitally signed by
SHIRISH AGGARWAL
Date: 2020.07.30
18:53:24 +05'30'

(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
29.07.2020

E. No.176/19
New No.813/19
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Present: None.

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SHIRISH
AGGARWAL

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(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
29.07.2020

E. No.175/19
New No.814/19
29.07.2020

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Present: None.

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SHIRISH
AGGARWAL

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ARC-1, Central District
Tis Hazari Courts, Delhi
29.07.2020

E. No.174/19
New No.815/19
29.07.2020

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No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 05.12.2020.

SHIRISH
AGGARWAL Digitally signed by
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Date: 2020.07.30
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(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
29.07.2020

E. No.173/19
New No.816/19
29.07.2020

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(Shirish Aggarwal)
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29.07.2020

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E. No.956/14

New No.78123/16

29.07.2020

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 05.12.2020.

SHIRISH
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(Shirish Aggarwal)
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E. No.8/14

New No.78435/16

29.07.2020

File is taken up today for hearing by way of video conferencing on account of lockdown due to Covid 19 in view of order bearing no. 24/DHC/2020 dated 13.07.2020 passed by the Hon'ble High Court of Delhi.

Present: None.

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As such, matter is adjourned for purpose fixed to 05.12.2020.

SHIRISH
AGGARWAL

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